Non-compliance of these provisions may result in cancellation of licence issued to the concerned person by the Controlling Authority appointed by State Government.

(b) to (d) Since licence to private security agencies are to be given by the Controlling Authorities of respective State Governments, all complaints concerning non-compliance of conditions of licence are to be entertained by the controlling authorities of respective State Governments.

Expenditure incurred on Liberhan Commission

2996. SHRI S. ANBALAGAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the amount spent on Liberhan Commission of enquiry on Babri Masjid;
- (b) the break-up wise details of expenditure incurred;
- (c) whether any justification is made for setting up of such Commissions and incurring huge expenditure by giving long tenures to them which defeats the purpose of their setting up; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN: (a) An amount of Rs. 900.02 lakhs was spent on the Liberhan Ayodhya commission of Inquiry.

- (b) Year wise break-up of the expenditure incurred on the Liberhan Ayodhya Commission of Inquiry has been given in the Statement (See below).
- (c) and (d) The Liberhan Ayodhya Commission of Inquiry was set up for the purpose of making an inquiry into a definite matter of public importance, namely, the destruction of the Ram Janma Bhoomi-Babri Masjid structure at Ayodhya on 6th December, 1992. The Commission was set-up on 16-12-1992. The Commission was given extension on 49 occasions and the tenure of the Commission expired on 31.07.2009.

Statement

Year wise break-up of the expenditure incurred on the Liberhan Ayodhya Commission of inquiry

Rupees in lakhs

SI.	Year	Expenditure
No.		Control of Control of Control of Control
1	2	3
1.	1992-1993	8.98
2.	1993 - 1994	25.19
3.	1994-1995	30.50

1	2	3
4.	1995 - 1996	36.61
5.	1996 - 1997	38.43
6.	1997 - 1998	45.86
7.	1998 - 1999	52.72
8.	1999-2000	51.65
9.	2000-2001	49.54
10.	2001-2002	68.58
11.	2002-2003	62.63
12.	2003-2004	62.61
13.	2004-2005	60.19
14.	2005-2006	54.93
15.	2006-2007	50.44
16.	2007-2008	49.39
17.	2008-2009	89.77
18.	2009-2010	62.00
	TOTAL:	Rs. 900.02 lakhs

Infiltration bid foiled in Sir Creek area

2997. SHRI NAND KUMAR SAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether BSF troops have foiled an infiltration bid by Pakistani militants in Sir Creek area in the Kutch district during the month of August, 2009;
 - (b) if so, the details in this regard;
 - (c) whether Government has interrogated these infiltrators;
 - (d) if so, the outcome thereof; and
- (e) the steps taken by Government to check the recurrence of such activities of infiltrators in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per available information, there was no infiltration bid by Pakistani militants in Sir Creek area in the Kutch district during the month of August, 2009.